D. A. TO LECTURERS OF DELHI UNIVERSITY COLLEGES

•414. SHRI V. M. CHORDIA: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that dearness allowance is paid to Lecturers and Assistant Lecturers in Government colleges of Delhi at the rates permissible to Government employees in similar pay scales;

(b) whether it is also a fact that dearness allowance is not paid to Lecturers and Assistant Lecturers working in the Delhi University and its constituent colleges;

(c) if the answers to parts (a) and (b) above be in the affirmative, what are the reasons for this discrimination; and

(d) whether there is any proposal to give dearness allowance to the Lecturers and Assistant Lecturers referred to in part (b) above?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) No dearness allowance is being paid to the teachers of the Government -Arts Colleges in Delhi.

(b) Ye* SIR

(c) Does not arise.

(d) The proposal in this behalf was considered and rejected by the University Grants Commission at its meeting held on 2nd September, 1964.

श्री विमलकुमार मन्नालालजी चौरड़िया : क्या श्रीमान यह बतलायेंगे कि शासकीय कालेजेज के लेक्चरार्स को डी० ए० देने के बारे में कुछ विचार किया जा रहा है ?

श्री एम० सी० चागला : जी नहीं ।

श्री विमलकुमार मन्नालालजी चौरड़िया : क्या श्रीमान यह बतलायेंगे कि क्या यह बात सही है कि उन की तनख्वाह में डी० ए० मिला देने के बाद से और महंगाई बढ़ जाने के बाद से अध्यापकों ने तनख्वाह के अलावा और डी० ए० की मांग की है ?

श्री एम० सी० चागला : मेरे पास कुछ ऐसा ठहराव आया नहीं है । युनिवर्सिटी ग्रांट्स कमिशन ने जो स्केल्स तैयार किये हैं उन को सब कालेजेज में लगाने का ठहराव पास किया है । लेकिन मेरे पास कोई ऐसी रिपोर्ट अब तक आई नहीं है जो माननीय सदस्य कह रहे हैं ?।

श्री विमलकुमार मन्नालालजी चोरड़िया : क्या श्रीमान् यह बतलायेंगे कि युनिवर्सिटी ग्रान्ट्स कमिशन ने जो सिफारिश की है कि सब जगह एक सरीखा स्केल लागू किया जाय तो कब तक उस के लागू होने की सम्भावना है ?

SHRI M. C. CHAGLA: If my hon. friend wants to know about the uniform application all over the country, it depends upon the States and the colleges agreeing. If he is referring to Delhi University, it has already agreed. I do not know whether he wants for the whole of India or only for Delhi.

SHRI B. K. GAEKWAD: May I know the pay scales given to the Lecturers and Assistant Lecturers working in the Delhi University?

SHRI M. C. CHAGLA: The pay scale given to a Lecturer in Delhi is Rs. 400-30-640-40-800. This is the revised scle. The original was Rs. 250-25-500-30-560.

SHRI NIREN GHOSH: May I know whether any representation has been received from the professors of the Calcutta colleges that they are not getting the pay scales as recommended by the U. G. C. and whether they have been denied these privileges?

SHRI M. C. CHAGLA: Yes, I had a deputation of the professors of the Calcutta colleges. I have listened

to their representations ana » nav* taken up the matter with the Government of Bengal.

SHRI A. D. MAN I: Has it come to the notice of the Government that in some colleges the grant given by the U. G. C. for the maintenance of the pay scales is being diverted by the college authorities for the development of the college and the lecturers concerned are being asked to sign that they received the full amounts?

SHRI M. C. CHAGLA: If it is true, it is a shocking and a scandalous thing. I have heard such things but I do not know how to check them.

जम्मू तथा काश्मीर में बमों का फटना

४१५. **श्री राम सहाय :** क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि ३ जुलाई, १९६४ को पाकिस्तानी एजेन्टों ने जम्मू तथा काश्मीर की नेशनल कांफ्रेंस के दफ्तर में दूसरी बार बम रखा ;

(ख) जम्मू तथा काश्मीर राज्य में बमों के कितने मामले पाकिस्तानी एजेंटों द्वारा किये जा चुके हैं ; और

(ग) क्या इस सम्बन्ध में कोई गिरफ्तारियां की जा चुकी हैं ?

f[BoME EXPLOSIONS IN JAMMU AND KASHMIR

*415. SHRI RAM SAHAI: Will the Minister of HOME AFFAIRS be pleased *to* state:

(a) whether it is a fact that on 3rd July, 1964 Pakistani agents placed a bomb for the second time in the office of the National Conference of Jammu and Kashmir;

(b) the number of bomb cases in the State of Jammu and Kashmir for which Pakistani agents were responsible; and

(c) whether any arrests have been maHp in the connection?!

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री जयसुखलाल हाथी) : (क) जी हां ।

(ख) १९६४ के आरम्भ से अब तक ४६ विस्फोट हुए हैं । राज्य सरकार द्वारा इन विस्फोटों में की गई जांच ने संकेत किया है कि इस बात की प्रबल संभावना है कि ये विस्फोट पाकिस्तानी एजेंटों द्वारा कराये गये थे ।

(ग) दो व्यक्ति गिरफ्तार किये गए ।

ttTm: MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI) : (a) Yes, Sir.

(b) There have been 46 explosions so far since the beginning of 1964. Investigation conducted by the State Government into these explosions has indicated the strong probability that they were engineered by Pakistani agents.

(c) Two persons have been arrested.]

श्री राम सहाय : क्या मैं यह जान सकूंगा कि कुछ ऐसे प्रमाण भी मिले है जिन से यह पता लग सके कि इस सारी कार्यवाही मे पाकिस्तान शासन का भी कोई हाथ है ?

श्री जयसुखलाल हाथी शासन का तो मै नही कह सकता लेकिन पाकिस्तानी एजेंटो का, पाकिस्तान के लोगो का हाथ जरूर है ।

श्री राम सहाय ये लोग जो पकड़े गये हैं वे किस श्रेणी के, किस वर्ग के या किस पेशे के लोग है ?

t[ ] English translation.